

4.02.2014

O.A. No. 237/2009

Hon'ble Ms. Jayati Chandra, Member (A)
Hon'ble Shri M. Nagrajan, Member (J)

Case called out. Shri Amit Verma holding brief for Sri A. Moin, learned counsel for the applicant stated that he has not been able to contact the applicant and request for one week time. Allowed as prayed. Shri S. P. Singh, learned counsel for the respondents is present. List this case on 24.3.2014.

T. U. Ch.
Member (J)

T. Ch.
Member (A)

vidya

3

24.03.2014 ✓

O.A.237/2009

Hon'ble Shri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

List is being revised. No one is present on behalf of the applicant. Shri S. P. Singh and Shri Pankaj Awasthi holding brief for Shri U. N. Mishra, learned counsel appearing on behalf of the respondents are present. Today neither there is a request for pass over nor there is a request for an adjournment. As such, it appears that the applicant is not interested to pursue his case. Accordingly, the O.A. is dismissed in default and for non prosecution.

T. Ch.
Member (A)

U. R. Agarwal
Member (J)

vidya

*o/s
copy of order
dt. 21-3-2014
Recd - 1
on 26-3-2014
\$*